

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Original Application No.202/00208/2016

Gwalior, this Wednesday, the 09th day of May, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Harishankar Sharma, S/o Shri Jagdish Prasad, aged 53 years,
Occupation : Service, Postal Assistant in the Post Office
Tekanpur District Gwalior – 475005. **-Applicant**

(Applicant is present in person)

V e r s u s

1. Union of India through its Secretary, Department of Posts, Sansad Marg, New Delhi – 110001.
2. The Chief Postmaster General, M.P. Circle, Bhopal 462012.
3. The Postmaster General, Department of Posts, India, Indore Region, Indore (MP).
4. The Director, Postal Services, Indore Region, Indore (M.P.) – 452001 **-Respondents**

(By Advocate – Shri Akshay Jain)
O R D E R (O R A L)

By Navin Tandon, AM.

The applicant seeks to withdraw this O.A with liberty to file a fresh O.A.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member